

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO.147 OF 2025 (WZ)**

Rajiv Bhagelu Gupta

.... Applicant

Versus

The District Collector, Palghar & Ors

.... Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF MAHARASHTRA
POLLUTION CONTROL BOARD i.e. RESPONDENT NO.7.**

I, Anand N. Katole, aged adult, occupation – Service, the Sub Regional Officer of the Maharashtra Pollution Control Board at Thane-II, having office address at Plot No. P.30, 5th floor, Office complex building, Waghle Industrial Estate, Mulund Check Naka, Thane (West) 400604, do hereby state on solemn affirmation as under –

- (1) I say and submit that the present Application is filed by the Applicant seeking relief against illegal and environmentally destructive activities carrying out by the Respondent No.2 - Gnyanodaya Multipurpose High School & Jr. College, Kolhi, Dist: Palghar at Survey No.11-A & partly Survey No.11-D at



Village: Kohli in Eco-sensitive Zone of the Tungreshwar Wildlife Sanctuary, Thane.

- (2) I say and submit that this Hon'ble NGT vide Order dated 11/12/2025 constituted a Joint Committee comprising one member each of Deputy Conservator of Forests, Dahanu, District Palghar; Maharashtra Pollution Control Board; and District Collector, Palghar and directed the Joint Committee to visit the site in question and submit its report within one month as to whether any encroachment has been done by Respondent No.2 -Gnyanodaya Multipurpose High School & Jr. College, Kolhi, Dist: Palghar at the site in question etc.
- (3) I say and submit that in compliance of the Order dated 11/12/2025 passed by this Hon'ble NGT, the Joint Committee has inspected the site in question on 12/02/2026, wherein, it was decided to call a report as to whether any encroachment is done in ESZ area by Respondent No.2 -Gnyanodaya Multipurpose High School & Jr. College, Kolhi, Dist: Palghar.
- (4) I further say and submit that the Respondent-MPCB vide e-mails dated 13/2/2026, 23/02/2026, 25/02/2026, 03/03/2026, 04/3/2026, 10/03/2026, 16/03/2026, 17/03/2026 requested to the Deputy Chief Conservator of Forests, Dahanu and Assistant Conservator of Forests, Mandvi to submit the report, however, in spite of repeated requests, they are not giving any response to the e-mails. Therefore, being a Nodal Agency, Respondent-MPCB is unable to submit the Joint Committee report without getting information from the Forest Department. Copies of the

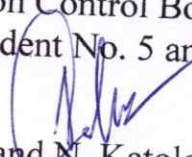


e-mails are enclosed herewith and marked as **Annexure-I** collectively.

(5) Hence this Affidavit.


Solemnly affirmed on this 10 day of April, 2026 at Thane

For and on behalf of Maharashtra
Pollution Control Board i.e.
Respondent No. 5 and 6


(Anand N. Katole)
Sub-Regional Officer,
MPCB, Thane-II



**BEFORE ME
NOTARY**


SUJATA V. JOSHI
ADVOCATE & NOTARY
101/102, Vishal Bldg., Station Road,
Kalwa (W), Thane-400 605.

NOTED & REGISTERED
Sr. No. 2785/2026
10 APR 2026




Fw: Reminder- 6 NGT Case. OA 147/2025 Shri Rajiv Gupta -Report on Encroachment in Forest land S.No.11A and 11D Village Kolhi

From RO Thane <rothane@mpcb.gov.in>

Date Mon 2026-03-30 16:00

To Dycf Dahanu <dahanudcf@gmail.com>; acfmandvi@gmail.com <acfmandvi@gmail.com>

Cc SRO Thane 2 <srothane2@mpcb.gov.in>; ccfthane@mahaforest.gov.in <ccfthane@mahaforest.gov.in>

 2 attachments (5 MB)

visit12 Feb 2026 14-39.pdf; NGT order 11_12_2025 (1).pdf;

Ref; 1.Site Visit dated 12.02.26 Village Kolhi Tq- Vasai Dist-Palghar.

2.This office email dt.13.02.26, 23.02.26 , 25.02.2026, 04.03.26 ,10.03.2026 and 16.03.26

Sir,

In response to Hon NGT order dt 11.12.25, Joint committee inspected the site at S.No.11 D and S.NO.11A of Kolhi Village on 12.02.26. It was decided to call report on whether any encroachment done on ESZ area by M/s Gnyanodaya Multipurpose High School. In view of this you are kindly requested to submit report on Encroachment if any on ESZ area urgently so as to this office can compile all reports for further submission to Hon. NGT (WZ).

Sent from [Outlook for Android](#)

From: RO Thane <rothane@mpcb.gov.in>

Sent: Monday, March 16, 2026 5:31:37 pm

To: Dycf Dahanu <dahanudcf@gmail.com>; DYCF Dahanu Maharashtra Forest Department <dycfdahanu@mahaforest.gov.in>; acfmandvi@gmail.com <acfmandvi@gmail.com>

Cc: Collector Palghar <collectorpalghar@gmail.com>; SRO Thane 2 <srothane2@mpcb.gov.in>

Subject: Fw: Reminder- 5 NGT Case. OA 147/2025 Shri Rajiv Gupta -Report on Encroachment in Forest land S.No.11A and 11D Village Kolhi

Ref; 1.Site Visit dated 12.02.26 Village Kolhi Tq- Vasai Dist-Palghar.

2.This office email dt.13.02.26, 23.02.26 , 25.02.2026, 04.03.26 and 10.03.2026

Sir,

In response to Hon NGT order dt 11.12.25, Joint committee inspected the site at S.No.11 D and S.NO.11A of Kolhi Village on 12.02.26. It was decided to call report on whether any encroachment done on ESZ area by M/s Gnyanodaya Multipurpose High School. In view of this you are kindly requested to submit report on Encroachment if any on ESZ area urgently so as to this office can compile all reports for further submission to Hon. NGT (WZ).

Regards ,
Kiran Hasabnis ,



From: RO Thane <rothane@mpcb.gov.in>
Sent: 10 March 2026 13:52
To: Dycf Dahanu <dahanudcf@gmail.com>; acfmandvi@gmail.com <acfmandvi@gmail.com>
Cc: SRO Thane 2 <srothane2@mpcb.gov.in>; Collector Palghar <collectorpalghar@gmail.com>
Subject: Fw: Reminder- 4 NGT Case. OA 147/2025 Shri Rajiv Gupta -Report on Encroachment in Forest land S.No.11A and 11D Village Kolhi

Ref; 1.Site Visit dated 12.02.26 Village Kolhi Tq- Vasai Dist-Palghar.
2.This office email dt.13.02.26, 23.02.26 , 25.02.2026 And 04.03.26

Sir,
In response to Hon NGT order dt 11.12.25, Joint committee inspected the site at S.No.11 D and S.NO.11A of Kolhi Village on 12.02.26. It was decided to call report on whether any encroachment done on ESZ area by M/s Gnyanodaya Multipurpose High School. In view of this you are kindly requested to submit report on Encroachment if any on ESZ area urgently by 05.03.2026 so as to this office can compile all reports for further submission to Hon. NGT (WZ).

Regards ,
Kiran Hasabnis,
Regional Officer, Thane
Maharashtra Pollution Control Board, Thane.



From: RO Thane <rothane@mpcb.gov.in>
Sent: 04 March 2026 16:33
To: acfmandvi@gmail.com <acfmandvi@gmail.com>; Dycf Dahanu <dahanudcf@gmail.com>
Subject: Fw: Reminder- 3 NGT Case. OA 147/2025 Shri Rajiv Gupta -Report on Encroachment in Forest land S.No.11A and 11D Village Kolhi

Ref; 1.Site Visit dated 12.02.26 Village Kolhi Tq- Vasai Dist-Palghar.
2.This office email dt.13.02.26
3. This office email dated 23.02.26 and 25.02.2026

Sir,

In response to Hon NGT order dt 11.12.25, Joint committee inspected the site at S.No.11 D and S.NO.11A of Kolhi Village on 12.02.26. It was decided to call report on whether any encroachment done on ESZ area by M/s Gnyanodaya Multipurpose High School. In view of this you are kindly requested to submit report on Encroachment if any on ESZ area urgently by 05.03.2026 so as to this office can compile all reports for further submission to Hon. NGT (WZ).

Regards ,
Kiran Hasabnis,
Regional Officer, Thane
Maharashtra Pollution Control Board, Thane.



From: RO Thane <rothane@mpcb.gov.in>
Sent: 25 February 2026 14:01
To: Dycf Dahanu <dahanudcf@gmail.com>; acfmandvi@gmail.com <acfmandvi@gmail.com>
Cc: SRO Thane 2 <srothane2@mpcb.gov.in>
Subject: Fw: Reminder- 2 NGT Case. OA 147/2025 Shri Rajiv Gupta -Report on Encroachment in Forest land S.No.11A and 11D Village Kolhi

Ref; 1.Site Visit dated 12.02.26 Village Kolhi Tq- Vasai Dist-Palghar.
2.This office email dt.13.02.26
3. This office email dated 23.02.26

Sir,
In response to Hon NGT order dt 11.12.25, Joint committee inspected the site at S.No.11 D and S.NO.11A of Kolhi Village on 12.02.26. It was decided to call report on whether any encroachment done on ESZ area by M/s Gnyanodaya Multipurpose High School. In view of this you are kindly requested to submit report on Encroachment if any on ESZ area urgently for further submission to Hon. NGT (WZ)

Regards ,
Kiran Hasabnis,
Regional Officer, Thane
Maharashtra Pollution Control Board, Thane.



From: RO Thane <rothane@mpcb.gov.in>

Sent: 23 February 2026 10:37

To: Dycf Dahanu <dahanudcf@gmail.com>; acfmandvi@gmail.com <acfmandvi@gmail.com>

Cc: SRO Thane 2 <srothane2@mpcb.gov.in>

Subject: Reminder- NGT Case. OA 147/2025 Shri Rajiv Gupta -Report on Encroachment in Forest land S.No.11A and 11D Village Kolhi

Ref; 1.Site Visit dated 12.02.26 Village Kolhi Tq- Vasai Dist-Palghar.

2.This office email dt.13.02.26

Sir,

In response to Hon NGT order dt 11.12.25, Joint committee inspected the site at S.No.11 D and S.NO.11A of Kolhi Village on 12.02.26. It was decided to call report on whether any encroachment done on ESZ area by M/s Gnyanodaya Multipurpose High School. In view of this you are kindly requested to submit report on Encroachment if any on ESZ urgently for further submission to Hon. NGT (WZ)Sent from [Outlook for Android](#)

From: RO Thane <rothane@mpcb.gov.in>

Sent: Friday, February 13, 2026 9:32:00 am

To: Dycf Dahanu <dahanudcf@gmail.com>; acfmandvi@gmail.com <acfmandvi@gmail.com>

Cc: SRO Thane 2 <srothane2@mpcb.gov.in>

Subject: Re: NGT Case. OA 147/2025 Shri Rajiv Gupta -Report on Encroachment in Forest land S.No.11A and 11D Village Kolhi

Site Visit dated 12.02.26 Village Kolhi Tq- Vasai Dist-Palghar.

Sir,

In response to Hon NGT order dt 11.12.25, Joint committee inspected the site at S.No.11 D and S.NO.11A of Kolhi Village on 12.02.26. It was decided to call report on whether any encroachment done on ESZ area by M/s Gnyanodaya Multipurpose High School. **In view of this you are kindly requested to submit report on Encroachment if any on ESZ urgently within 3 days for further submission to Hon. NGT (WZ)**

Regards ,

Kiran Hasabnis,

Regional Officer, Thane

Maharashtra Pollution Control Board, Thane.



"SAVE PAPER"-THINK BEFORE YOU PRINT!

POWER BEHIND ENVIRONMENT...M.P.C.B.

From: Dycf Dahanu <dahanudcf@gmail.com>

Sent: 07 February 2026 12:19

To: Collector Office Palghar <collectorpalghar@gmail.com>; mpcbthane@mpcb.gov <mpcbthane@mpcb.gov>; RO Thane <rothane@mpcb.gov.in>; acfmandvi@gmail.com <acfmandvi@gmail.com>

Subject: NGT Case. OA 147/2025 Shri Rajiv Gupta

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कृपया सोबत जोडलेली फाईल डाऊनलोड करून पहा.

आपला विश्वासू

श्री.निरंजन दिवाकर (भा.व.से.)

उप वनसंरक्षक डहाणू वनविभाग, डहाणू

डहाणू आगररोड, पारनाका, पंचायत समिती, डहाणू कार्यालय शेजारी,

ता.डहाणू जि. पालघर, पिन 401601

कागद बनविणेसाठी वृक्षतोड केली जाते. झाडे लावा, झाडे वाचवा.

कृपया अगदी जरूरी असेल, तरच प्रिंट काढावी .

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

उप-प्रादेशिक कार्यालय, ठाणे-२

दुरध्वनी क्र . : २५८२ ९५ ८२

फॅक्स क्र . : २५८० ५३ ९८

Website : www.mpcb.gov.in

E-mail : srothane2@mpcb.gov.in



कार्यालय संकुल इमारत,
५ वा मजला, वागळे इस्टेट,
मुलुंड चेकनाका,
ठाणे (प) - ४०० ६०४.

जा. क्र . मप्रनि/उप्राका-२/१८

दिनांक :- १७/०३/२०२६

प्रति,

मा. उपवनसंरक्षक

डहाणू वनविभाग, डहाणू, जि. पालघर

मा. उपविभागीय वनअधिकारी, मांडवी

जि, पालघर

विषय :- मा. राष्ट्रीय हरीत लवाद, पूणे येथे दाखल Original Application No १४७ of २०२५

श्री. राजीव भगेलु गुप्ता विरुद्ध मा. जिल्हाधिकारी, पालघर

संदर्भ : १. दि. १२.०२.२०२६ रोजी गाव कोल्ही, ता. वसई, जि. पालघर येथे केलेली पाहणी

२. या कार्यालयाचे ई-मेल दि. १३.०२.२०२६, २३.०२.२०२६, २५.०२.२०२६, ०४.०३.२०२६ व १६.०३.२०२६.

महोदय,

मा. राष्ट्रीय हरित लवाद (NGT) यांच्या दि. ११.१२.२०२५ च्या आदेशाच्या अनुषंगाने, संयुक्त समितीने दि. १२.०२.२०२६ रोजी गाव कोल्ही येथील गट क्र. ११D व ११A या ठिकाणी पाहणी केली. सदर पाहणीदरम्यान, मे. ज्ञानोदय मल्टीपरपज हायस्कूल यांनी ESZ क्षेत्रामध्ये कोणतेही अतिक्रमण केले आहे का याबाबत अहवाल सादर करण्याचे निर्देश देण्यात आले.

त्या अनुषंगाने, आपणास विनंती करण्यात येते की ESZ क्षेत्रामध्ये अतिक्रमण झाले असल्यास त्याबाबतचा सविस्तर अहवाल तात्काळ सादर करावा, जेणेकरून या कार्यालयास सर्व अहवाल संकलित करून मा. NGT (WZ) यांच्याकडे पुढील सादरीकरण करता येईल.

आपला विश्वासू,

(आ. नि. काटोले)

उप-प्रादेशिक अधिकारी, ठाणे-२

प्रतिलिपी :- प्रादेशिक अधिकारी, म.प्र.नि. मंडळ, ठाणे.